

**IN THE HIGH COURT OF KERALA AT ERNAKULAM**

**PRESENT:-**

**THE HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR**

**AND**

**THE HONOURABLE MR.JUSTICE SHAJI P. CHALY**

**WEDNESDAY, THE 1<sup>ST</sup> DAY OF APRIL, 2020/12<sup>TH</sup> CHAITHRA, 1942**

**B. A. (TMP) NO.2 OF 2020**

(CRIME NO. 460 OF 2020 OF PATHANAPURAM POLICE STATION, KOLLAM)

**PETITIONERS/ACCUSED 1 AND 6:**

- 1 Muhammed Abin Ayoob, S/o.Ayoob Khan, Aged 20 years, Kunnuvila Padinjatathilveedu, Moolakada, Kundayam P.O, Pathanapuram village, PathanapuramTaluk, Kollam district.
2. Riyam Rahim, S/o.Rahim Sahib, Aged 19 years, RijanManzil, Moolakada, Kundayam P.O, Pathanapuram village, PathanapuramTaluk, Kollam district.

By Adv. Sri. B. Mohan lal

**RESPONDENTS/STATE AND COMPLAINANT:**

- 1 State of Kerala, Represented by the Public Prosecutor, High Court of Kerala, Ernakulam , Pin 682031.
- 2 The Station House Officer, Pathanapuram Police Station, Pathanapuram, Kollam – 689 695.

By Sri. Suman Chakravarthy, Public Prosecutor

This Bail Application having come up for admission on 01/04/2020, the Court on the same day passed the following:-

**A.K. JAYASANKARAN NAMBIAR, J.**

**&**

**SHAJI P. CHALY, J.**

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**B.A. (TMP).NO.2 OF 2020**

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**Dated this the 1<sup>st</sup> day of April, 2020**

**ORDER**

**Shaji P. Chaly, J.**

The learned Public Prosecutor submits that he has not received instructions in this matter. Therefore, for instructions, post on 3.4.2020.

**A.K.JAYASANKARAN NAMBIAR  
JUDGE**

**SHAJI P. CHALY  
JUDGE**